

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 347 OF 2017

&

IA NO. 927 OF 2017

Dated: 29th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

Ajmer Vidyut Vitran Nigam Ltd. & Anr.

...Appellant(s)

Vs.

M/s. Srinivas Sangmarmar Pvt. Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Aditya Madan

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-3

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **28.08.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

kt/mkj